

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.64 of 2012 &
IA No.128 of 2012**

Dated : 29th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indiabulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)

Versus

**Chhatisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Anurag Sharma
Ms. Shikha Ohri
Ms. Surbhi Sharma

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 128 of 2011 to the Respondents returnable on 19.04.2012. Dasti service is permitted.

Post the matter on **19.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk